NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

		T.P No.	Purpose	Section	Name of the Parties
(CP108/	173/17	Hearing	391-394	Shreenidhi Finvest
_1	16				Consultancy Pvt.Ltd.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM

_(Petitioner_____ Respondent)

SIGNATURE

HATIVA LEGAL

N.K. DILIP AND M.G. NANJAPPA.

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SPNCHANA.MR (Sinclera.M.R) - 9945320087 (ROC)

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Counsel for petitioner is present. Mrs. Sinchana M.R., counsel for ROC is present. She requested time to file report. Posted to 15.03.2017.

Counsel for petitioner is further directed to comply with the provisions of Companies Act, 2013 and the Rules framed thereunder, if any.

MEMBER (J)

MEMBER (T)